

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 274 OF 2022

In the matter of:

Prem Aggarwal and Ors. ... Petitioners

Versus

Govt of NCT of Delhi and Ors. ... Respondents

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Filed by
Applicants / Petitioners
Prem Aggarwal & Others
On behalf of five Societies
4-C.B.D. Area, Shahdara, Delhi-110032
9818319053
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Place: DELHI Date: 27-01-2026

1 *Prem Aggarwal*
27/01/2026

Highest Respect to Hon'ble National Green Tribunal,

Namaste,

The Applicant(s)/Petitioner(s) has same observations on the submissions of "Irrigation & Flood Control (hereinafter called as "I&FC") Department, Government of National Capital Territory of Delhi (hereinafter called as "GNCT of Delhi"), on controlling & training (Page # 533) this **Shahdara Drain** by civil works **without pollution control activities** whereas, the Delhi Jal Board's (hereinafter called as "DJB's") submission is limited to diverting of Sewer with treatment at Sewer Treatment plants (Page # 498) **without any pollution control measures.**

MOST RESPECTFULLY SHOWETH :-

On the onset, Our Residents in Societies are very much obliged by Hon'ble National Green Tribunal (hereinafter called as "**Tribunal**"). It is clarified and noted that the purpose of Applicants was / is to ensure this through concern for pollution i.e. foul gases, odour free air & clean flow of drain, green plantation, removal of solid wastes/trash for smooth drainage, etc., so as to be regulated aesthetic flow in Shahdara Drain, (meant for rain & storm water) (and not to penalise any person or department) but for abiding laws while managing services & making these services regularly on daily / weekly / monthly basis instead of short term episodes, or before annual rainy season or prior to inspection visits.

We the residents, (over 250 retired senior citizens) from 1989-90 of five Cooperative Group Housing Societies of Govt. / Public Sector Employees / Bank, state that the Property Tax of Municipal Corporation of Delhi (hereinafter called as "**MCD**") pay tax regularly whereas tax has been increased to three folds from category "F" to "D" from last five years (2021-22 onwards) even when denied various entitlements of facilities of Cat "D" (plotted societies) by MCD.

It is to state that our maintenance charges are as low as Rs. 1,000/- to Rs. 1,650/- per month, approx., which is much lower than many other societies. Many of us live on our own retirement earnings with / without sharing support from next generation.

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In these three years of this application, February, 2022 to December, 2025, by directions & orders of the Hon'ble Tribunal, lot of awareness & one time actions have been taken, lessons learnt, but activities / works are needed to be carried out regularly (which is missing) by concerned departments.

Point AA: Our Application dated 24-02-2022 (attached as **Annexure-A**) still remains partially to be addressed by the concerned department of Govt. of Delhi.

Point BB: The entire Shahdara Drain /Nallah (475.2 MLD) (104.66 MGD) up to Ghazipur T-point & beyond has been fully explained and directed in their Order dated 08-08-2024 by this Respected Hon'ble TRIBUNAL in the direction of order dated 07-07-2025 point 9, that all the Respondents are required to submit;

- (i) Remediation of environmental grievances raised by the Applicants,
- (ii) Remedial measures taken for the cleaning of the drain.

1. Other recommendations of various Committee need be implemented in true spirit as per our submission dated 03-10-2024 (hearing dated 14-10-2024) and those are not reiterated here and the same is attached as **Annexure-B**.

"quote

.....it is to recall that the directions stated in Circular dated 25.02.2014 of a Committee chaired by the Chief Secretary, Govt. of Delhi is as under:-

- c) *Construction of elevated road along these drains without affecting the aesthetics, flow of drain and without hampering cleaning of the drain may be allowed. Similarly, service road and NMV track along the drain may also be allowed provided it does not in any manner affect the flow, cleaning of the drain and aesthetics of the area....."UNQUOTE*

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Therefore, a Construction of elevated road and piped drain be allowed in front of these apartments for aesthetical improvement on at-least limited stretch.

2. Asdirected and ordered by this Hon'ble Tribunal, Remediation of Environment Grievances& Remedial measuresin Discharge of their Statutory Obligations are **not even touched**in any of the Six (6) Civil works being under takenby I&FC, GNCT of Delhi(Page # 533) i.e. it is open flouting of various provisions of theEnvironment (Protection) Act, 1986when read with Section 24and 43 of the Water (Prevention and Control of Pollution) Act 1974.

After the flow / discharge goes to Shahdara drain (after DJB control),the regular methods to abide laws are not in place by I&FC as well as DJB

3. In-flow of **Shahdara Drain, original identity as Storm Water Drain**: managed by I&FC, GNCT of Delhi:The list of Civil Works(Page # 533) **does notcall for system of Controlling Polluting Organic waste, or Odoriferous gases &foul smell (Dry & Wet Air)** affecting Pulmonary Respiratory System of over 4300 Residents of Five Cooperative Group Housing Societies living here for over 35 years on authorised land allotted by Delhi Development Authority (DDA) along thisShahdara Drain.
4. Photo at Page # 535, **Lined Drain** is **relevant** to the Stretch (under this application) of 1.5 km Shahdara Drain along Hans Apartments; Anupam Apartments and Dr. Hedgewar Hospital. Therefore,here **the lined drain works / training of Shahdara Drain need be similar to those in Photographs** at Page # 543.The Works have not been taken up.**The very recent photos are attached, which are self-explanatory.**It is evident that the actions **are one time episodes** so far in two-three years rather regular so as to abide various applicable laws.

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5. The members of a Committee from DFO/MCD/Delhi Pollution Control Committee (DPCC) had advised in their findings on 01-08-2022 (Page # 186; 193 / 194) to install "Green Belt" to absorb organic gases on both the berms of drain. Plantation need be taken within available space even when suitable Desilting machine is deployed. Neither plantation nor Desilting / Dredging machine was deployed.

The DFO/MCD /IF&C be allowed plantation & its maintenance along both berms of drain. The nominated Committee including Forest Officer (Page # 186) assessed "....Remedial Measures possible..... Supply of good earth & Neem Manure is required & necessary for any plan work to be carried out".

IF&C (Page # 254) states at point 4 "...Afforestation shall be explored in Consultation with Forest Department after execution of works of Boundary Wall.....," (which is complete Now, 90% on Jan 19 2026). It is hoped IF&C shall take up works of Afforestation.

6. **Local area people are also aware** on various aspects of Pollution caused by Shahdara Drain & its minor tributaries. They called Delhi Govt. Cabinet Ministers along with Senior Officials of PWD, I&FC, MCD as stated in newspaper article dt 16-01-2026 which is self-explanatory and therefore is also attached). Some locations were inspected. A few directions to officials were told as in Newspaper. It is hoped some results may mature.

PRAYER:

It is humbly submitted that the Applicants have the highest respect and regards for the orders and majesty of this Hon'ble Tribunal. This reply is being filed for kind consideration of this Hon'ble Tribunal and may kindly be taken on records for awarding suitable & favorable Order to safeguard, **ON REGULAR BASIS, the Air & Water Pollution, plantation, Road along this portion covering Shahdara Drain, mainly**

affecting Life of Simple Living, Govt. Retired Persons, (over 250 senior citizens living in 588 flats with over 2500 members of families of mainly Two(2) Co-operative Group Housing Societies & some portions of approx. 1800 members of remaining three CGHS) and not forgetting the exposure to patients in Dr. Hedgewar Arogya Sansthan (called as "Hedgewar Hospital").

Following are some suggestions for kind consideration of this Hon'ble Tribunal:

A Installing Floating Trash Booms;

- (i) At several aggregation locations / piers of culverts / bridges / junctions etc., to prevent waste from entering further in to this stream,
- (ii) Manual removal of trash on alternate days, and
- (iii) Other methods to be prescribed by domain experts/ consultants.

B Plan de-silting drives to remove legacy silt;

- (i) At least every month instead of yearly in front of housing & hospital area or provide lined channel, and
- (ii) Major desilting drives before annual rains in summer & winter, throughout the length of drain by big capacity dredgers machines

C Overwhelmed drainage systems to be addressed by DJB,

by increasing the carrying capacity of their drainage network

(already fallen short than envisaged in their interceptor project) instead of making it fall into Shahdara drain in the jurisdiction of MCD / I&FC Dept.,

IF&C / DJB will have to manage toxic and non-toxic gases like hydrogen sulfide, ammonia, and other gases (SO₂ & NO₂).

D Piped drainage to stop untreated effluents from Bihari Colony Krishna Nagar Vishwas Nagar, from entering the Shahdara drain, calling it an "open sewer" instead of "original flood control open Nahla" thus requiring improving environmental conditions for residents in area (actions may be taken by DJB, I&FC, MCD, DPCC).

E By partially covering / constructing of road over drain: The issue may also be crucial for road widening to reduce air pollution through sewerage and ease traffic congestion on the Shahdara drain (Similar to the road leading from **SDM office to Karkari Mor** intersection in East Delhi) (action may be taken by PWD / I&FC / DJB / MCD) in order to control the polluted gases, It is also suggested to maintain plantation and greenery in the drainage area.

AA Further, additional information is humbly submitted for consideration of this Hon'ble Tribunal:

Based on our observations, (which may be wrong), it may be assessed that;

- a) There is no **dedicated team** / specific department/section for **Environment management** of air / water / solid waste with the above organizations.
- b) **Budget Allocation and Utilization for Environment:** These organizations are focused only on core civic functions as there does not appear to be any specialized/dedicated team for the management and implementation of various environmental laws.
- c) **Science based organizational reforms** be implemented say deploying external consultancy organisations or domain experts or seek services of Central / State Pollution Control agencies.

Kindly be gracious & generous to consent our prayer

Applicants/Petitioners: PREM AGGARWAL & OTHERS

On behalf of Five Group Housing Societies

recghsltd@gmail.com ; (mob- 9818319053)

Date: 27-01-2026

Place: DELHI -110032

Attached as per index

- (i) Photographs After Rains of 24-01-2026
- (ii) Photographs of dated 20-01-2026 Before Rains

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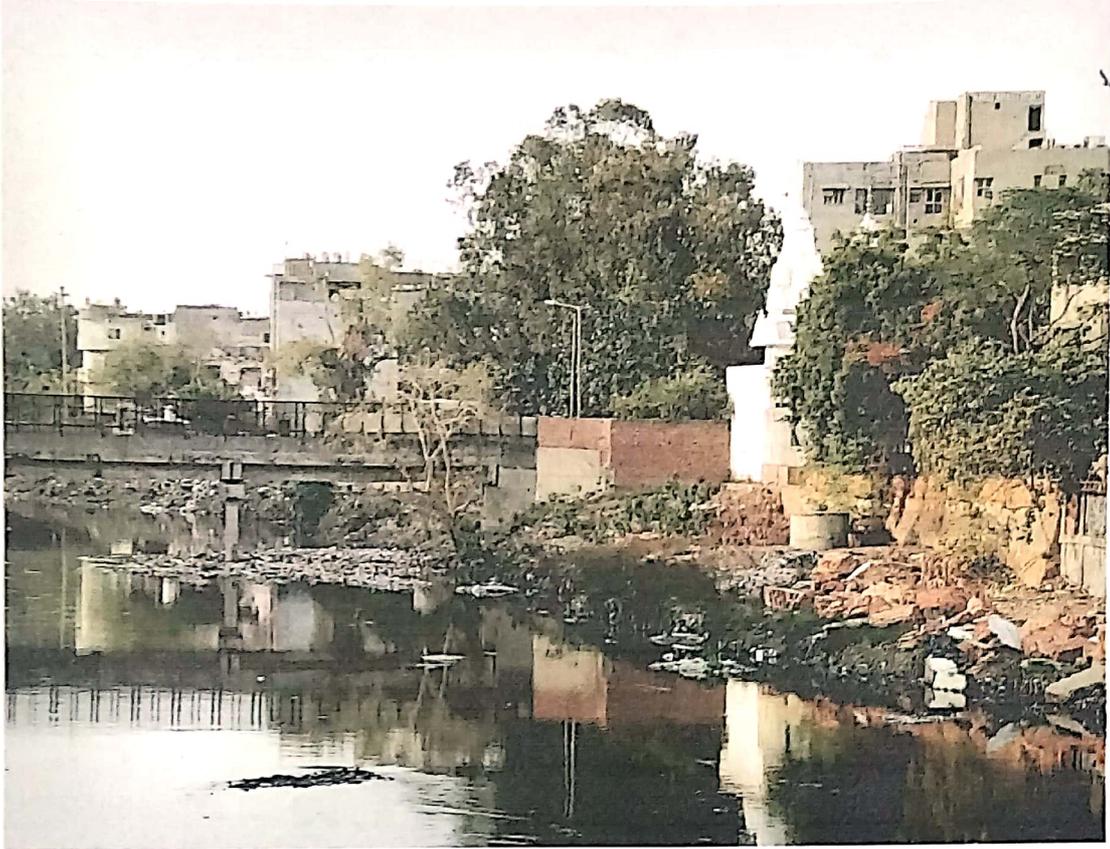


**Trash not moving in Drain in front of Anupam
Apartment**

24-01-2026

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**2-24-01-2026 Trash not moving in Drain in front of
Anupam Apartment**



6-24-01-2026 floating trash & accumulation below
Bridge of main road

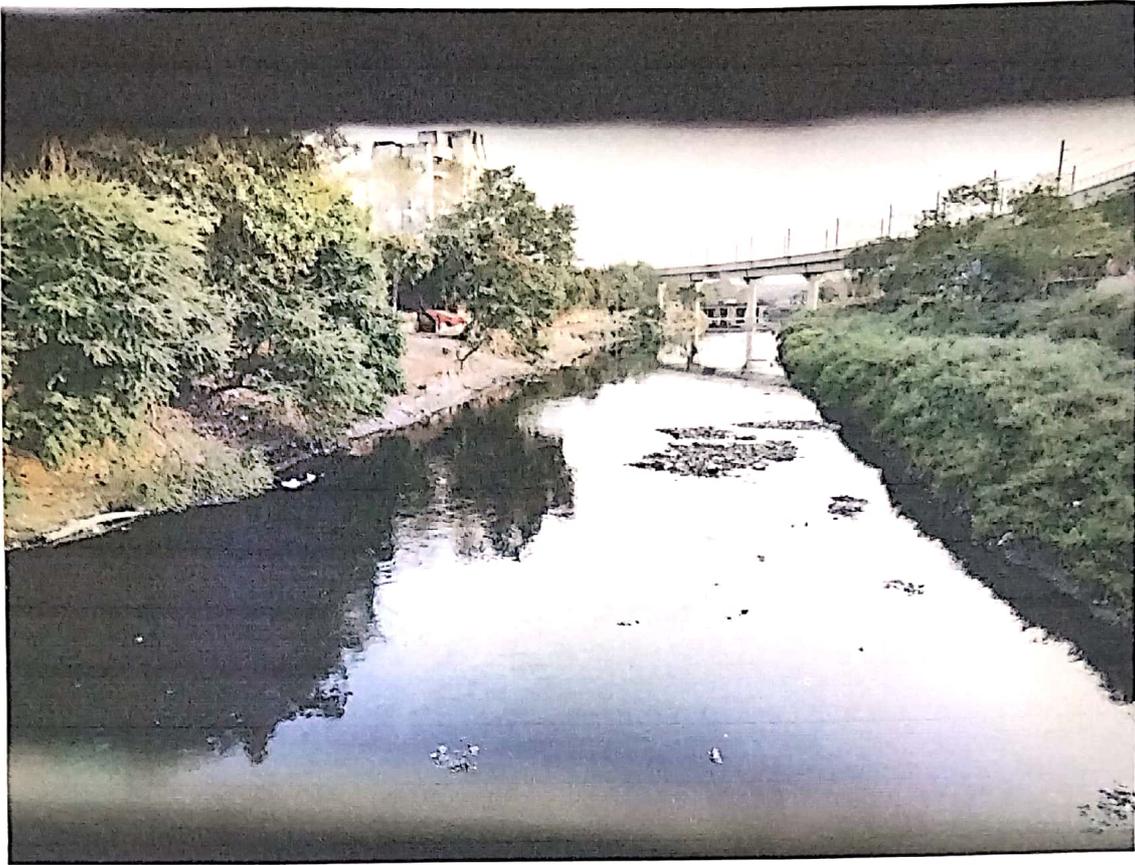


↑D



Near Hedgewar Hospital 24/01/2026

11
~~13~~



6-24-01-2026 floating trash & accumulation below
Bridge of main road

12
~~14~~
~~14~~



13

Gabage at culvert near Hand Apartment/Temple



14



15



16



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[12:44, 16/01/2026] Account Vijay Mishra Madhubani: दिल्ली सरकार की बड़ी योजना: शाहदरा के नैचुरल ड्रेन पर बनेगा एलिवेटेड रोड, ट्रैफिक जाम से मिलेगी राहत
<https://www.etvbharat.com/hi/state/pwd-minister-pravesh-sahib-singh-verma-inspected-natural-drain-in-shahdara-area-regarding-development-work-delhi-news-dls25122405564>

[12:53, 16/01/2026] Account Vijay Mishra Madhubani:

Recent news about Delhi's Shahdara Drain focuses on ongoing efforts to tackle severe pollution and waterlogging, with the Delhi government planning floating trash booms, implementing projects for desilting and service road construction, and facing scrutiny from the NGT for untreated sewage flow, highlighting persistent issues with waste and inadequate drainage during monsoon seasons, as reported by sources like Hindustan Times, India Today, and Times of India.

Key Issues & Actions:

Pollution Control: The Delhi government is installing floating trash booms at the drain's outfall to prevent waste from entering the Yamuna and plans major desilting drives to remove legacy silt, a project worth hundreds of crores.

Waterlogging & Infrastructure: Heavy rains in mid-2025 caused severe waterlogging, leading to public outcry and demands for better monsoon preparedness, with authorities addressing complaints about overwhelmed drainage systems.

Regulatory Action: The National Green Tribunal (NGT) has directed pollution control boards to stop untreated effluents from Loni and Ghaziabad from entering the drain, calling it an "open sewer".

Connectivity Projects: Major projects include *developing rigid-pavement service roads along the drain to create alternative high-speed corridors and ease traffic congestion in East Delhi.*

Why It Matters:

The Shahdara Link Drain carries significant pollution, including untreated sewage, impacting the Yamuna River's health, making its cleanup crucial for river rejuvenation.

Addressing the drain's issues is vital for reducing traffic bottlenecks and improving environmental conditions for residents in areas like Patparganj, Preet Vihar, and Gandhi Nagar.

दिल्ली सरकार की बड़ी योजना: शाहदरा के नैचुरल ड्रेन पर बनेगा एलिवेटेड रोड, ट्रैफिक जाम से मिलेगी राहत

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20

शाहदरा क्षेत्र में स्थित नैचुरल ड्रेन के विकास कार्य को लेकर PWD मंत्री प्रवेश साहिब सिंह वर्मा ने ड्रेन का निरीक्षण किया. 14-01-2026



दिल्ली सरकार में मंत्री प्रवेश वर्मा (ETV Bharat)



By ETV Bharat Delhi Team



नई दिल्ली: दिल्ली के शाहदरा क्षेत्र में स्थित नैचुरल ड्रेन के विकास कार्य को लेकर बुधवार को दिल्ली सरकार में लोक निर्माण विभाग (PWD) के मंत्री प्रवेश साहिब सिंह वर्मा ने ड्रेन का निरीक्षण किया। यह निरीक्षण यमुनापार विकास बोर्ड की नई पहल के तहत किया गया, जिसका उद्देश्य पूर्वी दिल्ली में बुनियादी ढांचे को मजबूत करना और यातायात की समस्या से लोगों को राहत दिलाना है।

इस दौरान प्रवेश वर्मा ने बताया कि नैचुरल ड्रेन के ऊपर एलिवेटेड रोड के निर्माण की योजना बनाई गई है। इसके तहत ड्रेन के साथ बनी मौजूदा सड़क को चौड़ा किया जाएगा, ताकि यहां लगने वाले लंबे जाम से स्थानीय लोगों को निजात मिल सके। यह एलिवेटेड रोड क्षेत्र के ट्रैफिक दबाव को कम करने में अहम भूमिका निभाएगा। उन्होंने गीता कॉलोनी से लेकर कड़कड़डूमा मोड़ तक ड्रेन के विकास कार्य का जायजा लिया।

दिल्ली की यातायात व्यवस्था को सुदृढ़ करने तथा भविष्य की आवश्यकताओं को ध्यान में रखते हुए आज कांति नगर से करकरी मोड़ तक ट्रंक ड्रेन-1 पर एलिवेटेड रोड निर्माण की संभावनाओं का आकलन किया।

इस अवसर पर माननीय विधायक श्री अरविंदर सिंह लवली जी (गांधी नगर), श्री संजय गोयल जी (शाहदरा) तथा... pic.twitter.com/SIQIIN45Ei

— Parvesh Sahib Singh (@p_sahibsingh) December 24, 2025
उन्होंने अधिकारियों को निर्देश दिए कि प्रस्तावित योजना पर जल्द से जल्द काम शुरू किया जाए। यह ड्रेन बिहारी कॉलोनी से गाजीपुर तक फैला हुआ है और इसके आसपास घनी आबादी रहती है, जिससे यहां यातायात की समस्या लंबे समय से बनी हुई है। यमुनापार के विकास को लेकर दिल्ली सरकार गंभीर है और इस क्षेत्र को आधुनिक सुविधाओं से जोड़ने के लिए लगातार प्रयास किए जा रहे हैं। एलिवेटेड रोड के निर्माण से न केवल ट्रैफिक सुचारू होगा, बल्कि क्षेत्र के आर्थिक और सामाजिक विकास को भी गति मिलेगी।

निरीक्षण के दौरान PWD के वरिष्ठ अधिकारी भी मौजूद रहे, जिन्होंने मंत्री को तकनीकी पहलुओं की जानकारी दी। स्थानीय लोगों ने भी इस पहल का स्वागत किया और उम्मीद जताई है कि एलिवेटेड रोड बनने से रोजमर्रा की परेशानियों में कमी आएगी। दिल्ली सरकार की यह योजना यमुनापार क्षेत्र के लिए एक महत्वपूर्ण विकास परियोजना मानी जा रही है, जिससे आने वाले समय में लाखों लोगों को सीधा लाभ मिल सकता है।

RAILWAY EMPLOYEES CO-OP. GROUP HOUSING SOCIETY LTD.

(Registered No.-229/GH Dt. 30-11-1979)

Anupam Apartments, 4-C.B.D.Area, East of Arjun Nagar, Shahdara, Delhi-110032

(B/h Karkardooma Courts- Dr. Hedgewar Arogya Sansthan-Hospital)

Tel : 91-11-22304928 ; 22333269; E-mail : recghsltd@gmail.com

Ref: RECGHS/2021-22/GreenT-1

Date: 24-02-2022

To,

The Chair Person,

National Green Tribunal,

Van Vigyan Bhawan,

Sector -V, R.K. Puram New Delhi-110022

www.greentribunal.gov.in rg.ngt@nic.in Tel :- 011-23043528 admn.ngt@nic.in

Hon'able & Respected Chair Person,

Sub: "GREEN BELT" ALONG THE DRAIN COVERING THE ENTIRE LENGTH OF 3 KM IN FRONT OF MANY BUILDINGS AND WORST AIR QUALITY IN & AROUND 4-Storey & Multi Storey of two Group Housing Societies .

- 1.0 It is a well known fact that the Shahdara Nullah /Drain *(40 meter wide approx.) running parallel to Swami Dayanand Marg road no 47, contains industrial waste, Strom / sewer water and stagnated storm drain water due to floating plastic waste, incoming of sewer waste from adjoining areas produce enormous amount of organic gases polluting the entire area, which includes Central Business District Area, and Krishna Nagar.
- 2.0 These polluting organic gases emitting out of the drain not only affect the Pulmonary/Respiratory system of the population around it, especially over 200 Senior Citizens in Anupam Apartments & Hans but also has affected the Electrical Installations like compressors of Air Conditioners and Refrigerators, which is known fact in area.
- 3.0 Most of the parts of two (2) CGHS (1500 residents) Anupam Apartments & Hans as well as 300 bed Govt. Hospital viz., 'Hedgewar Arogya Sansthan', may have approached the authorities for covering the Drain, & /or grow trees/ plant & make flower belt etc... No care has been taken in last 30 years by concerned .
- 4.0 SOME SIMPLE SOLUTIONS suggested can eliminate these polluting gases
 - (a) COVER THE DRAIN. The cost of planned development & construction by Govt. can be achieved with sale of plantation along with commercial shops/hub OR
 - (b) by extensive PLANTATION OF TREES all along two side berm of the drain. This will not only give green cover for entire area, but also absorb organic gases to a large extent_
- 5.0 The authorities can be advised to invest in such invocations and developments.

We, request & seek the directions from Hon'able Chair Person

Thanking you,
Yours Faithfully,

* *Attachments 4 photos

(PREM AGGARWAL)
President-RECGHS

RAILWAY EMPLOYEES CO-OP. GROUP HOUSING SOCIETY LTD.

(Registered No.-229/GH Dt. 30-11-1979)
 Anupam Apartments, 4-C.B.D.Area, East of Arjun Nagar, Shahdara, Delhi-110032
 (B/h Karkardooma Courts- Dr. Hedgewar Arogya Sansthan-Hospital)
Tel : 91-11-22304928 : 35109551; E-mail: recghsltd@gmail.com
 Ref: RECGHS/2021-22/GreenT-2 Date: 03-10-2024

To,

The Chair Person,
 National Green Tribunal,
 Faridkot House, Copernicus Marg
 (near Indla Gate) New Delhi-110001

www.greentribunal.gov.in ; rg.ngt@nic.in ; admn.ngt@nic.in; ngt@nic.in

Hon'ble Respected Chair Person,

REF of NGT: Principal Branch: No.: 274/2022

Sub: (1) PERMIT "GREEN BELT" PROVISION ON BOTHEXISTING
 BERMS, TO ABSORB ORGANIC GASES TO A LARGE EXTENT
 (2) ALSO PERMIT PARTIALCOVERING A PORTION OF 1.5 KM
 LENGTH OUT OF 3.5 KM OF SHAHDARA NALLAH / DRAIN

1.0.0. Our Application No.: 274 / 2022 is under consideration . We state the
 STATUS on VARIOUS POINT OF VIEWS , as tabulated in ANNEXURE-A,

1.1.0. Several Issues are still pending for execution by many concerned
 departments of Delhi Govt. and Delhi Pollution Control Committee,
 (DPCC), so as to abide the directions stated in the CIRCULAR dated 25TH
 February 2014, chaired by CHIEF SECRETARY DELHI and other
 specified norms of Central Pollution Control Board. The implementation
 of directions are still awaited at ground level.

1.2.0 WE ,initially, require your INTERVENTION ON FOUR ISSUES to prevent
 the BAD AIR QUALITY (the Foul Smell) & WET SEWER (carry out
 removal of SolidWaste/PlasticWaste) from SHAHDARA NALLAH by
 monitoring of Delhi Pollution Control Committee and execution by /
 actions of "Irrigation & Flood Control Dept" under control of Addl. Chief
 Secretary (I & F C) of Delhi Govt. & other Deptt. :-

1. As explained in NGT hearing dt 08-08-2024 para" 7- 5" at page 5
 " Plantation shall be provided on the bank of the Drain"

STATUS : No plantation provided :

(details attached at Annexure -B point-4 -page 8)

Our request is for Allowing existing reasonable space & its
 maintain-ability for "GREEN BELT" on both the Berm Area of
 Shahdara Nallah by "I & F C" deptt. / MCD -Horticulture , in the
 stretch from 'Hans - Anupam' Apartments through Dr. Hedgewar
 Hospital, up to Karkardooma- Crossing along the Road no. 57- Delhi-
 32.

(photo s attached Annexure -B)

Delhi Pollution Control Committee has advised in their findings on
 01/08/2022 to INSTALL GREEN BELT , TO ABSORB ORGANIC GASES:

As

2. Followed by Permanent Solution is to abide the directions stated at sub para 'c' on page 6 :-

.....THE Expert Committee proceeded to notice with approval the Policy Decision taken by a Committee chaired by the CHIEF SECRETARY as

c " Construction of Elevated Road along this drains without affecting the aesthetics, flow of drain and without hampering cleaning of the drain may be allowed. Similarly, service road and NMV track along the drain may also be allowed provided it does not in any manner affect the flow, cleaning of the drain and aesthetics of the area."

Status : No action being taken by I & F Cor Delhi Pollution Control Committee

It is required & requested to sanction the PARTIAL COVERING of Shahdara / Nallah-Drain from culvert of Vishwas Nagar through Hans-Anupam- up to Culvert of Dr. Hedgewar (total 1.75 km) at Karkardooma- Crossing to the "extent adequate" for operation of Open Nallah but keeping "Pollution under Control" to within the specified norms on "Wet & Dry Air Qualities" for Population of this affected area

(Status attached at Annexure -B : point -5- page 13 & 14 -Flagged - PC

3. As per observations dated 21/11/2022 of Member Secretary , DPCC (the directions stated at sub para '7' on page 8) :-

'De-silting is being done Annually before rainy season' by I & F C dept.

OUR request is for Quarterly basis instead of Annual basis.

4. THE REPAIR / RECONSTRUCT MAJOR PORTIONS OF THE CRACKED WALL AT ANUPAM & HANS Apartments has to be carried out as per observations dated 21/11/2022 of Member Secretary , DPCC-

(As explained in NGT hearing dt 08-08-2024 at point 13 - 1 page 7)
The photos are attached at ANNEXURE-B .

1.3.0 IT is requested A PLAN PROGRAM of execution of all works ALONG WITH ITS approved BUDGET be submitted to NGT

2.0.0 EXPLANATION OF CAUSE & SOME SOLUTION

Pls

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2.1.0 With reference to above cited subject, it is hereby informed that WE , five residential Societies ARE LIVING IN THE WORST AFFECTED ENVIRONMENT due to Foul Smell & wet Sewer of SHAHDARA NALLAH. Adjoining is Dr. HEDGEWAR AROGYA SANSTHAN-HOSPITAL & its one side is situated along this NALLAH Whereas 100 metre away are two HEAD QUARTER OFFICE BUILDINGS of "CENTRAL POLLUTION CONTROL BOARD" & Delhi-"DIRECTORATE OF HEALTH SERVICES". The MAP of AREA with Nallah is attached at ANNEXURE - C The residential Flats of Five Societies cover 800 Senior Citizens & another 4000 population of these block / area.

The Shahdara Nallah / Drain- is having flow of industrial waste / open storm / sewer water & stagnated drain water with floating plastic waste in front of many residential buildings due to the slow / stagnant sewer water producing ENORMOUS AMOUNT OF ORGANIC GASES leading to worst air quality AFFECTING PULMONARY/RESPIRATORY SYSTEM OF 4000 population in / around 4-storey & multi storey buildings of the group housing societies & their electrical installations.

3.0.0 In view of above, we hereby approach your good office for directions to the concerned authorities

4.0.0 We shall be highly thankful to you all, for intervention to ensure the indirect health benefits & kindness to population

Signatures of Presidents or Representatives of the Five Apartment

Prem Aggarwal

(PREM AGGARWAL)
PRESIDENT

Anupam
9818319053

premaggarwal -
-2001@yahoo.com

[Signature]
Hans

[Signature]
R. P. Sello
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Nav Rachana
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[Signature]
Ankur Aggarwal
9868912919

[Signature]

Jewan Bima
9818364807
Secy

The Shahdara Nallah Control Society Ltd.

[Signature]

Chitrakoot
9810140204
Advocate / Secy

Secretary

ANNEXURE ;

A - STATUS-

B-Green Belt -photos & photo of walls

C-Map of Area